

(22)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | |
|----------------------------------|-----------------------------------|------------|
| 1. Siddipati Sankar (Sr Counsel) | Counsel for | |
| 2. (Vinod Kumar) | R-2-4, R-9-21, R-23 to R-29 R-20 | for Sankar |
| 2. Mohit Advani | | |
| 3. Nooruddin Dhillon | RS-8, R 10-17 | |
| Edward James | | |
| 3. KMM Legal. | | |
| Arvind Lakshman | - R 29. | |
| Shashank Trivedi | - R 29 | |
| 4. Naveen Kumar Muthu | Counsel for Interlocutors | |
| (CA 75/16) | | |
| 5. B. Dhanaraj | Counsel Asst. ASG. G. Rajagopalan | |
| DR. S. Simon | | |
| 6) P. Raj Kumar | COUNSEL FOR | |
| ANABAKH | SHAREHOLDERS OF | |
| RAN 2ANA | R1 (SHAF7) | |
| | (CA 74/16) | |
| 7) Nooruddin Dhillon | R1 | |
| | Advocate | |

ORDER

Counsels for both the parties are present. Counsel for R2 to R4, R19 to R21 and R23 to R27 completed the final submissions. Counsels for R9, R18, R22 and R29 prayed for time to make final submissions. At request, time is enlarged. Put up on **21.11.2017 at 10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)